

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1319
ANSWERED ON:29.11.2011
ACTIVITIES OF SIMI
Pathak Shri Harin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several Students Islamic Movement of India (SIMI) activists have been arrested for their involvement in terrorist incidents in various parts of the country during the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken by the Government to check the activities of SIMI in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Yes, Madam.

(b): According to available information, the details of SIMI activists arrested for their involvement in terrorist incidents in various parts of the country during the last three years and the current year is at Annexure.

(c): Since the activities of organizations including SIMI have a bearing on the maintenance of peace and communal harmony in the country, they are under constant watch of law enforcement agencies and the Government is committed to uphold the secular principles enshrined in the Constitution and to maintain peace and communal harmony at all costs. In view of the activities of SIMI which are prejudicial to the security of the country and have the potential of disturbing peace and communal harmony and disrupting the secular fabric of the society SIMI has been declared as Unlawful Association under Section 3(1) of the Unlawful Activities (Prevention) Act, 1967 on 5.2.2010 by the Govt. of India.